

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**ITEM No.422**  
**IA/3063/ND/2022 IN IB/187/ND/2022**

**IN THE MATTER OF:**

Bank of Baroda	...	Applicant
Versus		
Hari Singh Thakur	...	Respondent

**Order under Section 95(1).**

**Order delivered on 22.05.2023**

**Coram:**

**Mr. P.S.N. PRASAD,**  
**HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For Personal Guarantor : Mr. Manoj Kumar Garg, Adv.

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to 12.07.2023.

**Sd/-**  
**(Court Officer)**